	(F	iling under clause (o	ca) of sub-regulation		nere for previous Lis		for Corporate Perso	ns) Regulations, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	4	3339126000	4	3229520194	55.29		109605806		<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	3	1329923745	3	1329923745	22.77		0		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	6844640346	0	0	0.00		6809640346	35000000	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	1	1329188	1	1329188	0.02				<u>Annexure 5</u>
6	Operational creditors (Employees)	1	940738	1	940738	0.02				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	12	2243516000	7	1259604348	21.56				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	270363791	6	19875629	0.34				<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		40	14029839808	22	5841193842	100.00		8153645966	35000000	